

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 20 OF 2016 & IA NO. 50 OF 2016
APPEAL NO. 26 OF 2016 & IA NO. 72 OF 2016
APPEAL NO. 297 OF 2016
APPEAL NO. 01 OF 2016
APPEAL NO. 09 OF 2016 & IA NO. 113 OF 2016

Dated: 20th September, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

APPEAL NO. 20 OF 2016 & IA NO. 50 OF 2016

**Uttar Pradesh Power Transmission Corporation Ltd. Appellant(s)
& Ors.**

Vs.

Central Electricity Regulatory Commission Respondent(s)

Counsel for the Appellant(s) : Mr. Sunil Kumar Rai
Mr. Altaf Mansoor
Mr. Puneet Chandra

Counsel for the Respondent(s) : Mr. K.S. Dhingra for R-1

APPEAL NO. 26 OF 2016 & IA NO. 72 OF 2016

State Load Despatch Center, Delhi Appellant(s)

Vs.

Central Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms Swapna Seshari
Ms. Neha Garg

Counsel for the Respondent(s) : Mr. K.S. Dhingra for R-1

APPEAL NO. 297 OF 2016

Punjab State Transmission Corporation Ltd. Appellant(s)
Vs.

Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. K.S. Dhingra for R-1

Mr. Ashok Rajan for R-2 & R-3

APPEAL NO. 01 OF 2016

**Chairman-Cum-Managing Director, Rajasthan
 Rajya Vidyut Prasaran Nigam Ltd. & Anr. Appellant(s)**

Vs.

Central Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
 Ms Swapna Seshari
 Ms. Neha Garg

Counsel for the Respondent(s) : Mr. K.S. Dhingra for R-1

Mr. Rajiv Porwal for R-2

APPEAL NO. 09 OF 2016 & IA NO. 113 OF 2016

Delhi Transco Ltd. Appellant(s)

Vs.

Central Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
 Ms Swapna Seshari
 Ms. Neha Garg

Counsel for the Respondent(s) : Mr. K.S. Dhingra for R-1

Mr. Rajiv Porwal for R-2

ORDER

As agreed by learned counsel for the parties, list these matters for hearing on **25.10.2018**.

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

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